

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.9 of 2011**  
*(in OA No.697/2006)*

Jabalpur, this Monday, the 08<sup>th</sup> day of October, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Shivdayal  
S/o Late Shri Ram Das  
Aged about 46 years  
R/o H.No.C/o Shri Surjeet Yadav  
61/8 Bhan Taliya  
Behind Hanuman Tal Thana  
Khermai Ward  
Jabalpur M.P. Pin code No.482002

**-Petitioner**

(By Advocate –**None**)

**V e r s u s**

1. Pradeep Kumar Secretary,  
Ministry of Defense  
Govt. of India, Rackha Bhawan,  
Ministry of Defence  
South Block  
New Delhi PIN Code No.110001

2. D.M. Gupta,  
Chairman Ordnance Factory Board  
10-Shaid Khudi Ram Bose Marg  
Kolkatta West Bengal  
PIN Code No.700001

3. Mahesh Chand Bansal  
General Manager Ordnance Factory  
Khamariya  
Jabalpur PIN Code No.4820014

**- Respondents**

(By Advocate –**Shri S.K. Mishra**)

**OR D E R (ORAL)****By Navin Tandon, AM:-**

Learned counsel for the respondent/contemnors submits that the Hon'ble High Court of Madhya Pradesh, Jabalpur has stayed the operation of the order of this Tribunal vide order dated 22.02.2012 in Writ Petition No.12640 of 2009.

**2.** Learned counsel for the respondents/contemnors further submits that the stay is still continuing and the case is not finally disposed off.

**3.** In view of the submissions made by the learned counsel for the respondents/contemnors, this Contempt Petition is not maintainable at this stage.

**4.** Accordingly, this Contempt Petition is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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